

International Flights From Raja Sansi Airport, Amritsar

1983. S. ATINDER PAL SINGH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government propose to resume international flights from Raja Sansi Airport, Amritsar, which were suspended earlier for the convenience of foreign tourists and Indian tourists;

(b) if so, the details as to when the international flights are likely to be resumed; and

(c) if not, the reasons therefor?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) No, Sir.

(b) Does not arise.

(c) The traffic potential ex-Amritsar is inadequate to sustain economically viable operations.

[English]

Setting Up of Growth Centres

1984. SHRI P. NARSA REDDY:
KUMARI UMA BHARATI:
SHRI LALIT VIJOY SINGH:
SHRI RAJENDRA AG-
NIHOTRI:
SHRI MADHAVRAO SCINDIA:

Will the Minister of INDUSTRY be pleased to state:

(a) whether Government propose to have a fresh review of its scheme for setting up of industrial growth centres in the backward areas of the country;

(b) if so, the details thereof;

(c) whether proposals have been received from State Governments for the selection of sites for growth centres;

(d) if so, the salient features thereof; and

(e) the outcome of the review in the light of the proposals received from the state Governments?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) to (e). The Government in June, 1988 announced a Scheme to set up 100 growth centres in various parts of the country. It was intended to develop 70 growth centres in various State/Union Territories in the first phase. Based on the proposals received from State Governments, the location of 50 growth centres was also identified. The growth centres scheme is proposed to be taken up for implementation during the 8th Plan period. All locations will be reviewed before final approval is accorded.

Electricity Undertakings to Foreign Multinationals

1985. SHRI R. PRABHU: Will the Minister of ENERGY be pleased to state:

(a) whether Government propose to open up Electricity Undertakings to foreign multinational by offering special incentives and liberalisations;

(b) whether Government have formulated any policy decision in this regard; and

(c) if so, the details thereof?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) to (c). The Government have decided to encourage private sector participation (including for-